

**Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.**

Subject: Allocation of Litigation work pertaining to Srinagar Smart City Limited, before Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 3759-JK(LD) OF 2022.

Dated:16- 06- 2022.

In Continuation to Government Order No. 2545-JK(LD) of 2022 dated 19-05-2022 and on the recommendations of Ld. Advocate General, it is hereby ordered that the Litigation work pertaining to Srinagar Smart City Limited, before Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with Shri Satinder Singh Kala, Additional Advocate General, Srinagar in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No. Law-Jud/71/2022-10.

Dated: 16-06-2022.

Copy to the:-

1. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
2. Principal Secretary to Government, Housing and Urban Development Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Chief Executive Officer, Srinagar Smart City Limited. This is with reference to his letter No. SSCL/CEO/7317-18 dated 03-03-2022.
5. Shri Satinder Singh Kala, Additional Advocate General, Srinagar.
6. Director Information, J&K, Srinagar.
7. Director Archives, Archaeology and Museums, J&K, Srinagar.
8. Director Litigation Kashmir.
9. Senior Private Secretary to Ld. Advocate General, J&K, Srinagar. This is with reference to her letter No. AG/PSS/2022/68 dated 07-06-2022.
10. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Incharge Website, Department of Law, Justice and Parliamentary Affairs
12. Government Order File.
13. Concerned File.

(Reyaz Ali)

Assistant Legal Remembrancer

(Achal)
16-06-2022.